

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/2012/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahmud Ahmed  
Special Judge, CBI & NIA,  
Assam, Guwahati.

Dated Guwahati the 24<sup>th</sup> May, 2018.

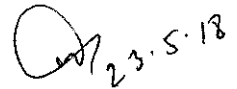
Sub: **Casual leave along with station leave permission.**

Ref:- Your letter No. SPL/CBI/04-2017/161, dtd. 21.05.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 28.05.2018 and 29.05.2018 along with station leave permission w.e.f. the evening of 25.05.2018 till the morning of 31.05.2018 has been granted/rejected.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

